

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. NO. 18(ND)14

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017**

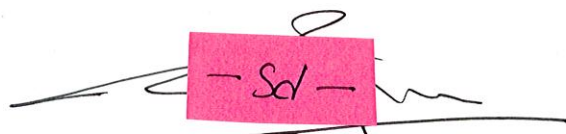
**NAME OF THE COMPANY:**M/s. Mr. Dev Mittar Ahuja V/s. M/s. Fazilka Cotton and Synthetics Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

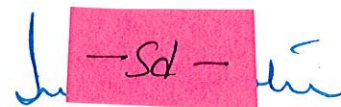
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Dr. U. K. Chaudhary, Sr. Advocate Mr. Himanshu Vij, Advocate Mr. Karan Malhotra, Advocate Ms. Manisha Chaudhary, Advocate		
	For the Respondent (s)	: Mr. Gaurav Mittra, Advocate Mr. Saurabh Seth, Advocate Ms. Sumeera Seth, Advocate Ms. Deepali Diwedi, Advocate Ms. Shriya Raychaudhuri, Advocate		

**Order**

To come up for further arguments on 18<sup>th</sup> September, 2017.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**